

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

25.

**IA 1054(MB)2024
IN C.P. (IB)/1136(MB)2023**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

Shree Hari Yarns Private Limited
Vs
Brl Textiles Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rohit Gupta a/w Ms. Poorva Garg and Ms. Simon Mascarenhas, Ld. Counsel for the Petitioner present. Mr. Gaurav Joshi a/w Mr. Saurav Panda, Mr. Rishabh Jaisani, Mr. Aditya Marwah and Ms. Ritwik, Ld. Counsel for the Respondent present.
2. On the request of the Respondent, list this matter for hearing on **08.05.2024**.

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)